Migration of Rulers of Former Indian States to Pakistan

2086. Shri H. C. Sharma: Shri Vajpayee: Shri Assar:

Will the Minister of Home Affairs be pleased to state:

(a) whether any rulers of former Indian States have gone over to Pakistan

(b) if so, the names of such rulers:

(c) whether the recognition of such rulers has been withdrawn and their privy purses stopped; and

(d) if not, the reasons therefor?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). Yes. The Nawab of Dujana

(c) and (d) The Nawab of Dujana has not himself drawn his privy purse after he went to Pakistan. The question of his derecognition as Ruler has not been considered.

Compensatory Allowance to Government Servants in Himachal Pradesh

{ Shri S. N. Ramaul; 2087. { Shri M. L. Dwivedi; Shri Ram Krishan Gupia:

Will the Minister of Home Affairs be pleased to state:

(a) whether the rates of compensatory allowance to Government servants in Himachal Pradesh have since been rationalized and allowed to be paid throughout this Union Territory;

(b) if not, whether there is any such scheme under the consideration of Government: and

(c) if so, by what time it is expected to be finalized and put into practice?

The Minister of State in the Ministry of Home Agairy (Shri Datar): (a) to (c). The question of rationa-lising the rates of compensatory allowances admissible in certain areas of Himachal Pradesh is still under consideration. It is not possible to indicate the point of time by which it may be finalised

Grant of Foreign Exchange

Shrimati Ila Palchoudhuri: 2088 Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a proposal to cut the foreign exchange allotted at present to all Indian National including Government servants going abroad is under the consideration of the Government of India:

(b) if so, the details thereof; and

(c) the reasons for necessitating such an action?

The Minister of Finance (Shri Morarji Desai): (a), (b) and (c). The Government constantly review their policy of release of foreign exchange for travel abroad with a view to ensure the maximum possible economies. The scrutiny is made irrespective of the fact whether one is a Government servant or not. Of late the Government has decided to curtail further foreign exchange releases admissible to Government servants going abroad on deputation, and the release of Rs. 400 for non-dollar area countries and Rs. 500 for dollar area countries, which was hitherto admissible to them for meeting the incidental expenses of the journey and immediately on arrival at the foreign station has been stopped.

12 hrs.

RE. MOTIONS FOR ADJOURNMENT

BREACH IN THE BUND OF THE JAMUNA

Mr. Speaker: I have received notices of Adjournment Motions from Shri S. M Banerjee and Shri Bal Raj Madhok on one and the same subject. Shri S. M. Banerjee's Adjournment Motion reads as follows:

"Immediate need to discuss the serious situation arising out of 150